



**Central Administrative Tribunal
Principal Bench**

OA No. 1169/2016

New Delhi, this the 12th day of March, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ankur Khaiwal, age about 28 years
S/o Sh. Yash Ram Singh
H. No. RZ-51, Block-A, Phase-5
Prem Nagar, Najafgarh, New Delhi.

for Recruitment

(By Advocate : Mr. Gaya Prasad)

...Applicant

Versus

1. Chief Secretary
Govt. of NCT Delhi
5th Floor, Delhi Secretariat
I.P. Estate, New Delhi – 110002.
2. Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area, Karkardooma
Delhi – 110092.
3. Secretary
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area, Karkardooma
Delhi – 110092.

..... Respondents

(By Advocate : Mr. H.A. Khan)

ORDER (ORAL)

Mr. S.N. Terdal :

Heard Mr. Gaya Prasad, counsel for applicant and Mr. H.A. Khan, counsel for respondents, perused the pleadings and all the documents.



2. The reliefs prayed for in this OA are as follows :
 - (i) to direct the Respondents to treat the Applicant as Other Backward Class (OBC) candidate and consequentially declare the result of the Applicant as per the merit list of OBC candidates.
 - (ii) to pass any other order/orders which deem fit and proper in the interest of justice.”
3. At the time of hearing, counsel for the applicant submits that this OA may be disposed of with a direction to the respondents to dispose of his representation dated 17.07.2015 which has not yet been disposed of by the respondents.
4. In view of the fact that the representation of the applicant has not been disposed of by the respondents, without going into the merit of the case and in the interest of justice, we permit the applicant to submit a comprehensive representation to the respondents within 15 days from the date of receipt of certified copy of this order. The respondents are directed to pass a reasoned and speaking order on the said representation within two months thereafter as per law.
5. Accordingly, the OA is disposed of. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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